


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

**PRESENT:**      **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
                         **DR. ASHOK KUMAR MISHRA, MEMBER (T)**


APPLICATION NUMBER           :      CA 744/16  
PETITION NUMBER               :      TP 268/17  
NAME OF THE PETITIONER (S) :      NAVYA BIOLOGICAL PVT. LTD.  
NAME OF THE RESPONDENT (S) :      ----  
UNDER SECTION                   :      391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
	NYAIL KURIAKOSE 9886951060	<u>Petitioner</u>	

Counsel for Petitioner is present. Heard counsel on some more points.

For orders, posted to 28.02.2017.

  
MEMBER (J)

  
MEMBER (T)